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# CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

### INDEX

OA/TA No.	228/	2003.
R.A/C.P No.	••••••	
E.P/M.A No		

•			•		•	
1. Orders Sheet. 0A-228/20	73	Pg	.1	to	•••••	
2. Judgment/Order dtd.201.01	12004	Pg	1	to?	LL:870	<i>የ</i>
3. Judgment & Order dtd	R	eceived	from H.C	C/Suprem	e Court	
4. O.A	••••••	Pg	.1	ـــــــtoــــــــــــــــــــــــــــ	7	•
5. E.P/M.P		Pg	••••••	to	· · · · · · · · · · · · · · · · · · ·	
6. R.A/C.P		Pg		to		
7. W.S		Pg.	••••••	to	•••••	
8. Rejoinder	•	Pg <sup>.</sup>		to	••••••	
9. Reply	• • • • • • • • • • • • • • • • • • • •	Pg	•	to	••••••	
10. Any other Papers		Pg.		:to	••••••	
11. Memo of Appearance						
12. Additional Affidavit	1					
13. Written Arguments	•••	• • • • • • • • • • • •			. '	
14. Amendement Reply by Res	spondent	s	********	•••••••		•
15. Amendment Reply filed by	`	•				
16. Counter Reply						

SECTION OFFICER (Judl.)

FROM No. 4 (SEE RULE 42 )

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH:

#### ORDER SHEET

Original Applecation No:	228 /02
Mise Petition No:	7
Contempt Petition No: Review Applecation No:	
Applecants: - Ali Akloan	Sheikle
Respondants: - W.O.T	
	+UW3
Advocate for the Applecants:-	A.R. Sikdan, G.K. Sama, A. Mathib, D. Saha - CGSC.
- Notes of the Registry Date	
Date	Order of the Trimmal
corm but not in time  Condomn  filed  for Rs.  vide IPOVE No. 90.70377  Dated  S. Lolo?  bb	Heard Mr.A.R.Sikdar, learned counsel for the applicant.  Issue notice.  List the case on 21.11.2003 for admission.  Vice-Chairman
21.11.200	Pre <b>se</b> nt : The Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman
Steps taken alogatists	The Hon'ble Shri S.K.Naik Administrative Member.
enrelope.	Mr.A.K.Chaudhuri, learned Addl.C.G.S.
The state of the s	C. enters appearance on behalf of the res-
le camply order classed	pondents. He seeks and is allowed further
Y Y	four weeks to file reply affidavit. Two weeks for rejoinder.
20/10/00	List on 5.1.2004.
Extra money for respond	
Extra money for serrolled No-6, received	Theraix
Coas carh meno No_	Member . Vice-Chairman

Notice and orderedt. 2010/03

respondent No-1 to 6.

Sent to Disection bor issuin

No traply has been billed.

5-1-2004 Mr. A. K. Chaudhury, learned Addl. C.G.S.C. for the respondents is not present. List the matter on 20.1.2004 for admission.

mb

20.1.2004

Present: The Hon ble Mr. Bharat Bhusan, Judicial Member.

The Hon ble Mr. K.V. Prahladan, Administrative Member.

Heard learned counsel for the parties.

Ordered passed separately.

17.2.04

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appliant by POED.

## CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

0.A./R.A.No. 1: 1 228/2003.

DATE OF DECISION 20.01.2004.

Sri Ali Akbar Sheikh

None present for the applicant.

ADVOCATE FOR THE APPLICANT(S).

-VERSUS
U.O.I. & Ors.

RESPONDENT(S)

Sri A.K. Chaudhury, Addl. C.G.S.G.

ADVOCATE FOR THE RESPONDENT(S).

THE HON'BLE MR. BHARAT BHUSAN, JUDICIAL MEMBER.
THE HON'BLE MR. K.V. FRAHLADAN, ADMINISTRATIVE MEMBER.

- Whether Reporters of local papers may be allowed to see the judgment ?
- 2. To be referred to the Reporter or not?
- Whether their Lordships wish to see the fair copy of the Judgment?
- Whether the judgment is to be circulated to the other Benches?

  Judgment delivered by Hon'ble Member (J).

Date of Order: This the 20th Day of January, 2004.

The Hon'ble Shri Bharat Bhushan, Judicial Member.

The Hon'ble Shri K. V. PRahladan, Administrative Member.

Shri Ali Akbar Sheikh, S/o Ahmed Ali Sheikh, R/o Vill & P.O. Padmer Algapur Part-II, Dist. Dhubri, Assam . . . Applicant

None present for the applicant.

- Versus -
- 1. Union of India,
   through the Secretary,
   Ministry of Communication (post)
   Govt. of India,
   New Delhi-110001.
- The Director of Postal Services (HQ) Assam Circle, Guwahati.
- 3. The Chief Post Master General, Assam Circle, Guwahati-1.
- 4. The Superintendent of post Offices, Goalpara Division, p.O. & Dist. Dhubri, pIN - 783 301.
- 5. The Inspector of Posts, Dhubri Sub Division, Dhubri-783301.
- 6. The post Master,
  Dhubri Head Office, H.S.G.-I

. . . Respondents.

By Shri A.K.Choudhuri, Addl.C.G.S.C.

#### ORDER (ORAL)

#### BHARAT BHUSHAN, JUDICIAL MEMBER,

None present for the applicant. Mr A.K.Choudhuri, learned Addl.C.G.S.C. for the respondents is present. The reply not filed so far. In our view the O.A. can be disposed of even at this stage.

2. The applicant states that he was working as EDDA EDMC, padmer Alga EDBC with effect from 15.10.1993 to 15.10.1997 and during the said period he applied for the post of Group

20/1/04

'D' under APS and his candidature was accepted and he was appointed in the cadre of Group D under APS. But after the expiry of his bond period of 18 months he had been released from the post of Group D vide Major O.C. letter No.5010 A-4 dated 20.11.2002 and he had been returned back from the APS on 24.11.2002. Subsequently the Superintendent of Post Offices Goalpara Division, Dhubri vide letter dated 16.12.2002 informed the SDI(P), Dhubri (Annexure-7) that the petitioner had since been discharged from Army Postal Service on 20.11.2002 on extreme compassionate ground and the SDI was directed to take necessary action for posting of the official in the justified vacant GDS post.

The applicant filed an appeal dated 21.4.2003 before the Chief Postmaster General, Assam Circle, Guwahati (Annexure-11 wherein he stated that he has applied for his posting under the parent civil unit in Group D cadre and he had been considered for the post of GDSMD at Borkand but his representation dated 27.12.2002 praying for posting in Group D cadre had been rejected by the Superintendent of Post Offices, Goalpara Division but the said representation has not yet been disposed of. This being the case, In our view the O.A. can be disposed of at this stage by giving direction to the appellate authority i.e. Chief Postmaster General, Guwahati to dispose of the appeal dated 21.4.2003 filed by the applicant within a period of four months from the date of receipt of this order by passing a reasoned and speaking order. The respondents are accordingly directed.

The O.A. thus disposed of. No order as to costs.

( K.V.PRAHLADAN )
ADMINISTRATIVE MEMBER

( BHARAT BHUSHAN )
JUDICIAL MEMBER

GEOCT 201

#### IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

### GUWAHATI BENCH, GUWAHATI.

(An application under Section 19 of the Central Administrative

Tribunal Act, 1985)

ORIGINAL APPLICATION NO. 228 /2003

Sri Ali Akbar Sheikh

... Applicant

-Versus-

Union of India & Others

... Respondents

#### INDEX

SI. No.	Particulars	Page No.
1.	APPLICATION with VERIFICATION	1 to 13
2.	Annexure No.1:	- 14
	A copy of the appointment order dated 29.10.93	
3.	Annexure No.2:	. 15 - H
	A copy of the letter dated 18.9.97 issued under the signature of Supdt. of Post Office Goalpara Division	
4.	Annexure No.3:	17
	A photocopy of Identity Card as APS in SEP-ED Cadre	
5.	Annexure No.4:	18
	A copy of the representation dated 3.2.2000	
6.	Annexure No.5:	. 19
	A copy of the memo of release order dated 1.11.2002	<b>a</b> 2
7.	Annexure No.6:	, 20
	A copy of the representation dated 2.12.2002	
8.	Annexure No.7:	21
	A copy of the order dated 16.12.2002	

9.	Annexure No.8:	22
	A translated copy of the representation dated 27.12.2002	
10.	Annexure No.9:	23
	A copy of the impugned rejection order dated 3.3.2003	<b>6</b> . /
11.	Annexure No.10:	24
	A copy of the joining report dated 16.4.2003	•
12.	Annexure No.11:	25
	A copy of the appeal petition dated 21.4.2003	
13.	Annexure No.12:	26
	A copy of the office order vide memo No.B2/2-9(6)/2001 dtd. 17.7.2001	
14.	Annexure No.13:	27
	A copy of the order dated 26.5.2003	
	Filed by :-	
		-

Date: 8) 10/03

(A. R. Sikdar) Advocate.

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH, GUWAHATI.

(An application under Section 19 of the Central Administrative

Tribunal Act, 1985)

ORIGINAL APPLICATION NO. 228 /2003

Sri Ali Akbar Sheikh

... Applicant

-Versus-

Union of India & Others

... Respondents

#### **DETAILS OF THE APPLICANT:**

1. Name of the Applicant

Sri Ali Akbar Sheikh,

S/o Ahmed Ali Sheikh,

R/o Vill. & P.O. Padmer

Algapur Part-II,

P.S. South Salmara,

Dist. Dhubri, Assam.

2. Designation

GDSMD (Gram Dak Sevak)

Borkanda Branch Office,

Under Bilasipara S.O.

(Sub-Office), under Dhubri H.O.

#### PARTICULARS OF RESPONDENTS:

Name & Designation of the

respondents:

1. The Union of India,
through the Secretary,
Ministry of Communication

(Post), Govt. of India, New

Delhi - 110 001.

- 2. The Director of Postal
  Services (HQ), Assam Circle.
- 3. The Chief Post Master

  General (CPMG), Meghdoot

  Bhawan, Guwahati-1.
- The Superintendent of
   Post Offices, Goalpara
   Division, P.O. & Dist. Dhubri
   PIN 783 301.
- 5. The Inspector of Posts,Dhubri Sub-Division,Dhubri 783 301
- 6. The Post Master,

  Dhubri Head Office, H.S.G.-I.

## PARTICULARS OF ORDERS AGAINST WHICH THE APPLICATION IS MADE:

under the signature of the Superintendent of Post Offices,
Goalpara Division, Dhubri rejecting the prayer of the applicant for accommodation in the post of Group-D after being discharged from APS (Army Police Service) where he served in Group-D Cadre.

#### 2. JURISDICTION OF THE TRIBUNAL:

The applicant declares that the cause of action has arisen within the jurisdiction of this Hon'ble Tribunal.

#### 3. LIMITATION:

The applicant declares that the application is filed before this Hon'ble Tribunal within time limit prescribed under Sec. 21 of Administrative Tribunal Act, 1985.

#### 4. FACTS OF THE CASE:

4.1. That the applicant is a citizen of India and permanent resident of Vill. & P.O. Padmer Alga, Part -II, P.S. South Salmara & Dist. Dhubri, Assam.

The applicant passed HSLC examination in the year 1993 and there after he was in search of a job to maintain his family. The applicant came to learn that the authority intended to appoint for the post of EDDA® EDMC, Padmer Alga EDBO. On approach of the applicant the authority appointed the petitioner provisionally in the aforesaid vacancy till regular appointment is made. The applicant accordingly joined his service and took charge of the office as EDDA(C) EDMC, Padmer Alga on 29.10.93.

A copy of the appointment order dated 29.10.93 is annexed as Annexure No.1.

4.2. That the applicant begs to state that he was continuing his duty in the aforesaid capacity at Padmer Alga under the Dhubri Head Office. The petitioner begs to state the during his service in the aforesaid capacity an interview was held for selection of candidates for deputation to Army Postal Service. The petitioner appeared in the said

interview and got selection and accordingly he was posted in Army Postal Service in Group-D Cadre and joined on 16.10.97.

A copy of the letter dated 18.9.97 issued under the signature of Supdt. of Post Office Goalpara Division is annexed as Annexure No.2.

A photocopy of Identity Card as APS in SEP-ED Cadre is annexed as Annexure No.3.

- 4.3. That the applicant begs to state that as per terms of deputation/recruitment to Army Postal Service, the applicant is to serve at least for a period of 18 months and in this connection the applicant had to assign a bond. But the petitioner was retained in the aforesaid service for a period of about 5 years 1 month and 4 days instead of 18 months bond period. During the service period under APS, the applicant got 6 months training and he discharged his duty with full satisfaction of all concern. He received his salary with deduction of GPE, PLI and CGEI.
- 4.4. That the applicant begs to state that he made an application on September, 1999 praying for release from his service in APS, so that he might get back his service in Civil Department which he desired on account of family troubles. However, his initial application was not

considered. The applicant again made a representation dated 3.2.2000 praying for discharge/release from APS on extreme compassionate ground because of his family troubles. The authority of APS this time considered his application and he was released with payment of his all service benefit and also with a T.A. advance so that he could join in his parent Civil Unit.

A copy of the representation dated 3.2.2000 is annexed as Annexure No.4.

A copy of the memo of release order dated 1.11.2002 is annexed as Annexure No.5.

Supdt. of Post Offices, Goalpara Division, Dhubri and also prayed for appointment in the equivalent cadre of group-D under APS. The applicant also come to learn that his original post of EDDA(C), EDMC under the Civil parent unit has been filled up by the Inspector of Post Offices, Dhubri before the expiry of deputation period of 18 months. The petitioner also made another representation dated 27.12.2002 praying for his appointment in Group-D cadre as because he has already discharged duties in this cadre under APS for a period of five (5) years. The Supdt. of Post offices, Goalpara Division issued order dated 16.12.2002 to accommodate him under the unit of SDI(P) Dhubri.

However, the respondent authority considered the case of the petitioner for his re-appointment but posted as GDSMD (Gram Dak Sevak Mail Delivery) at Borkanda EDBO in a/c of Bilasipara S.O. under Dhubri H.O. but not in group-D cadre and rejected his prayer made vide representation dated 27.12.2002 by passing the impugned order dated 3.3.2003. The petitioner ultimately joined on 16.4.2003 as GDSMD finding no alternative although he deserved to be posted in group-D cadre.

A copy of the representation dated 2.12.2002 is annexed as Annexure No.6. A copy of the order dated 16.12.2002 is annexed as Annexure No.7.

A translated copy of the representation dated 27.12.2002 is annexed as Annexure No.8.

A copy of the impugned rejection order dated 3.3.2003 is annexed as Annexure No.9.

A copy of the joining report dated 16.4.2003 is annexed as Annexure No.10.

4.6. That the humble applicant being aggrieved by and dissatisfied with the impugned order dated 3.3.2003 vide Annexure No.9 rejecting the prayer for his posting in

1

group-D Cadre preferred an appeal dated 21.4.2003 before the Chief Post Master General (CPMG), Meghdoot Bhawan, Guwahati-1 and prayed for posting in the cadre in which he discharged duty in APS. But it is regretted that no action has been taken to that effect as prayed for and the said representation is still pending for disposal.

A copy of the appeal petition dated 21.4.2003 is annexed as Annexure No.11.

## 5. GROUNDS FOR RELIEF WITH LEGAL PROVISIONS :-

- I) For that the learned Supdt. of Post Offices, Goalpara Division, Dhubri committed grave errors of law and facts in passing the impugned order vide Annexure No.9 rejecting the prayer of the applicant for his posting in group-D cadre and hence the same is liable to be modified.
- II) For that the learned authority passed the impugned order without any basis or provisions of law and procedure.
- III) For that the learned authority of passing the impugned order has absolutely failed to apply his mind in exercising power to give justice without any discrimination in as much as of the fact that similarly situated persons who worked in group-D cadre under APS on deputation were subsequently confirmed their re-appointment in the parent Civil Department in group-D cadre. There are many such examples but the petitioner is referring one order of re-

appointment of six (6) sepoys who worked in APS on deputation in group-D Cadre and on return to their parent Civil Department were re-appointed in group-D Cadre. The said order was passed by Sri B.S. Bhandari Senior Supdt, Bagalore. The applicant is also deserving similar treatment and denial of the same is serious violation of fundamental rights and principles of natural justice.

A copy of the office order vide memo No.B2/2-9(6)/2001 dtd. 17.7.2001 is annexed as Annexure No.12.

- IV) For that the applicant during the period of his service in APS on deputation discharged his duty with best of his ability, sincerity and in disciplined manner to the satisfaction of all concern and there is no stigma, blemish or adverse remark on his service career. The quality of his service was satisfactory and therefore the authority of APS retained him beyond the bond period and he was released on extreme compassionate ground. All these of his service records under APS cannot be a ground of rejection of his posting in group-D cadre.
- V) For that the applicant submits that he is having minimum requisite qualification to be appointed in group-D cadre post under the respondent authority. The applicant also gained experience for a period of 5 years in group-D cadre post. Therefore, the action of the respondent authority in

not considering his posting in group-D Cadre post is not only illegal and arbitrary but also total discrimination and injustice. And hence this application before this Hon'ble Tribunal seeking justice and protection by passing appropriate direction and order.

- VI) For that your humble applicant after discharging his service in a group-D cadre for a period of 5 years continuously under APS, non considering his reappointment in same cadre by his parent department under the respondent authority has caused extreme humiliation beyond his mental bearing and disregard to his strenuous service under Army Postal Services.
- VII) For that your humble applicant has approached the authority by submitting representation/appeal but nothing has been paid to consider his case. The respondent authority ought to have considered and disposed of appeal petition dated 21.4.2003 (vide Annexure-11). Non consideration and non disposal of the same has amounted to be violative of principles of natural justice.
- VIII) For that the applicant was initially appointed by the respondent authority by order dated 29.3.93 in the post of EDDA© EDMC on provisional basis. In the said order it has been said provisional arrangement will be regularised subsequently. However, it is regretted that the said post of the petitioner has been filled up when he was on

deputation under APS and within the period before the completion of 18 months bond period. This action of the respondent authority is also illegal and arbitrary.

IX) For that the applicant begs to submit that he was temporarily allowed to officiate in group-D Cadre by order dated 26.5.2003 for a period of 90 days but the same has been discontinued and again posted as GDSMD, Borkanda EDBO. This action has also caused injustice to the applicant.

A copy of the order dated 26.5.2003 is annexed as Annexure No.13.

- X) For that your humble applicant submits that status of his service is not at all commensurate to his past experience and qualification.
- XI) For that in any view of the matter the impugned action of the respondent authority in prejudicing the petitioner's claim for his posting in group-D cadre is not sustainable in law.

#### 6. DETAILS OF REMEDIES: -

The humble applicant submitted his representation on 27.12.2002 which was rejected.

## 7. MATTERS NOT PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT/TRIBUNAL:

The applicant declares that he has not filed any application, writ petition or suit regarding the present matter in

any Court of law or Tribunal and no case is pending before any court.

#### 8. RELIEF SOUGHT FOR :-

Under the above facts and circumstances of the case as stated above, the humble applicant most respectfully prays for following relief.

- (i) That this Hon'ble Tribunal may kindly be pleased to pass an order altering and/or modifying the order No.BI/APS/111 dated 3.3.2003 issued by the Superintendent of Post Offices, Goalpara Division, Dhubri (Vide annexure-9) and further be pleased to pass an order directing/commanding the authority to appoint the applicant in Group-D Cadre post under the respondent authority in the interest of justice.
- (ii) To pass any other order or orders as deem fit and proper by the Hon'ble Tribunal in the interest of justice.

#### 9. INTERIM RELIEF PRAYED FOR:

In the interim, applicant prayed for -

Not to disturb the present service of the applicant and there shall not be any bar to consider and dispose of the claim of the applicant to be posted in group-D Cadre by the respondent authority in the interest of justice.

10. DETAILS OF POSTAL ORDER :

Postal Order No. : 96700377

Date of Issue : 8.10. 2003

Issued from

Payable at : Guwahati`

11. LIST OF PARTICULARS:

As per Index

#### **VERIFICATION**

aged about 28 years.

I, Shri Ali Akbar Sheikh, S/o Late Panu Mehmud Sheikh, resident of Village & P.O. Padmer Alga Part-II, P.S. South Salmara, Dist. Dhubri, Assam presently serving as GDSMD at Borkanda EDBO in a/c of Bilasipara S.O. under Dhubri H.O. do hereby verify that the contents in paragraphs 1, 2, 3, 4, 6, 7, 10 and 11 are true to my knowledge and paragraphs 5, 8 and 9 are believed to be true as legal advice and I have not suppressed any material facts.

And I sign this verification on this given day of 64. 2003 at Guwahati.

Place : Guwahati

Date: 9.10-2003

Signature of the Applicant

Ale Akalian Str.

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To minor portions

No. A 2/redman Alga.

Unted at Umbri the 29th Oct/93.

whereas the distof SDDA (c) EDAC, radmer then SDBO in account with Alongani S.C has been newly created and it is not possible to make regular appointment to the said post immediately the undersigned has decided to make provisional appointment to the said post till regular appointment is made.

Mi. Ali Akabbar Sheik is hereby provisionally apprinted as EDDA (o) EDMC, Padmor Alga EDBO in account with Along and S.O. with effect from 29.10.93 F/N. He should clearly understand that the provisional appointment will be terminated when regular appointment is made and he shall have re-claim for appointment to any just.

The undersigned also reserves the right to terminate the provisional appointment at any time without notice and assigning any reason.

(conduct & service) Rules, 1964 as amended from time to tire all other rules and orders applicable to EUA.

Copy to 11

1. Md. Ali Akabbar Sheil, Padmer Alga.

2. The lest mester, Unibri H.O for information & n/a.

3. 0/c

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DEPARTMENT OF POST

OF THE SUPDI. OF POST OF ICES :GOALPARA DIVISION: :DNG RI-783301

B 1/APS/III

Dated at Dhubri the 18.09.97.

Fig. Following LD officials are bereby directed to at end the . A Branch Recruiting Office, Narangi, Guwahati on23.09.97 for preliminary medical examination for deputation to Army Postal Service.

medical examination for deputation	
SL.NO. Name of Officials	Designation
1. Cities abada + Cali 11 9	EDMC, Bandihana
2. Sri Dilip Kumar Roy	LIDA, Ratiadana
3: Srf Abdul Kader Sarker	EDDA-C-EDric, Uharnarchar
4. Sri Amarendra Ch. Nath	EDDA, Lakhiganj
5. Sri Ali Akbar Sk.	EDDA-C-EDMC, Padmer Alga
6. Sri Krishna Kanta Bhakat	EDMC, Molandubi
7. Sambaru Basumatary	ED Packer, Choraikhola
8. Sri Dibiswar Basumatary	EDA, Joyma 13,0,
9. Sri Pranab Kr. Roy	EDDA, Chithila Bhuban Nayar
10 Sri Deo Nath Ram *	EDDA, Soraibil
11. Sri Ram Charan Roy	ED Packer, Saktiashram
12. * Sri liemanta Basumatary	EDA, Fulguri
13. Sri Ajit Kr. Roy	EDDA-C-EDLC, Chandrapara
14. Sri Dipin Kr. Rabha	EDA, Joyrankuchi
15 Sri/Swapan Kr. Sarkar	ED., Perlagaon
15. Sri Swapan Kr. Sarkar	,
17. Sri Manobendra Roy	EDA, Mahamayadham
A Transport of the state of the	EDA, Ambari Bazar.
18. Sri Shamsul Haque	EDA. Meserbhita
	EDA, Rajmita Pantai
	EDA, Dighaltari
	EDA, Latibari
	EDMC, Kokrajhar
23. Sri Ashakant Pandey	EDDA, Latibari
24. Sri Rakhal Ch. Mondal 25. Sri Kamakhya Sutradhar	EDLC, Abhayapuri
41.4	EDDA, Balarbhita
26. Sri Anowar Hussain 27. Sri Abdul Wahab Sk.	LUDA, Fekamari
28. Sri Joynal Abdin	EDDA, Jaleswar
1 20 Cont Suchanta Paul	Eli Packer, Mankachar.

contd...2/-

:::: 2 ::::: )

The applications of the chadidates are sent herewith. They il take their applications to BRO, Narangi.

As above.

of Post offices Galpara Division

1-29. The candidates concerned.

30-32. The SDT(P), Dhubri/Kokrajhar/Bongaigaon

33. The Appos, Goalpara.

34. The Recruiting Officer BRO, Narangi, Guwahati w.r.t. his letter No. 1822/74/R dated 8 9.97 for favour of information.

35-40. Office and spare copies.

Super of Post offices Goalpara Division Dhubri - 783301

B. 5 1819197

#### र्वनिकी को अनुदेश MSTRUCTIONS TO SOLDIER

1. इस पुस्तक की निरापद अभिरक्षा के लिए आप व्यक्तिगत रूप से ज़िस्मेदार है। You are held personally responsible for the sale custody of this book.

2. यदि आवसे यह पूराक खो जाती हैं तो आप अपने आसन्त । सीनेक वश्ष्य अपसर को तुरंत इसकी रिपीर्ट करेंगे। Should you lose the book, you will report the matter to your immediate military superior forthwith.

3. आप इस पुस्तक में पूल 2 पर अपने नाम के हरताकर करने के कतावा कोई धन्दराज नहीं करों। You will make no entries in this book except to sign your naise on page 2.

4. आन इस पुस्तक में अभिलिखित विधरण में किसी परिवर्तन के लिए अपना वरिष्ठ अफसर की रिपोर्ट करेंगे। You will report to your superior officer any change in the particulars recorded in this book.

(Costd. on 3rd Genera

#### व्यक्तिगतः व्यक्ति PERSONAL DETAILS

-	No. 8374290-Nank Sill : Trade/Category
	THE PARTY SK WITH MD. ALLAKBAR SK
-	Religion. MusLim
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1	भारुक्षे ब्यु ०-६४ (परिशोधिन)/I. A. B64 (Revised)

Cartified cont

-4

.om: 8374290M Sep/Pkr Md Ali Akbar 4 Corps Postal Unit C/O 99 APO O3.FEGO 2000 Sep 99

To

Officer Incharge APS Record Office Kamptee APO

(Through Proper Channel)

#### DISCHARGE FROM APS ON EXTREME COMPASSIONATE GROUND

Sir.

- 1. With due respect and humble submission I beg to submit the following few lines for favour of your kind consideration:
  - (a) I was enrolled in APS on 16 Oct 1997 from Dhubri Dn (Assam) and TOS of 4 Corps Postal Unit on 19 Feb 1998.
  - (b) For the last few months I have been facing burning domestic problems. During the month of Sep 98 my wife fell into love with a man of her near relative and left my home. Efforts were made by me and my family members to bring her back to join me, but to no purpose. Ultimately I had to divorce her. Now father of the divorced wife has filed a court case against my father with an allegation of murdering the divorcee. As such my parents have lost their peace of mind and at this critical juncture they are badly in need of my presence at home. Simultaneously I have also lodged a court case against the father of my divorced wife for which my presence is also required at the time of hearing of the case as and when required by the Court of Law. Photocopies of the court cases are enclosed for ready reference.
- 2. Due to the above situation and I am feeling it very difficult to discharge my duty with full concentration. In view of the facts mentioned above it is earnestly requested that I may please be sent back to my civil parent unit by issuing a discharge approval order so that I may be able to solve my prevailing burning domestic problems. For this act of your kindness I shall remain ever arately to the to you.

Thanking you.

Yours faithfully,

Sep. 8374290.N

(Md Ali Akbar) Sep/Pkr

Cultitied to be some comments of the same of the same

Tele: Kamp too 00591/3839

Sena Oct Seve Kandra Thy Postal Survice Cantre Kampthe AFC

5011/4-0

N.V.

#### MEMOR ANDIJM

Undermunt oned the provision of AI-119/71, Sanction is hereby accorded for payment of TA advance to the undermentioned personnel of this Centre Depot Coy on their discharge from APS and rejoin to their Civil parent unit as noted against

Ser N	o Army NG Rank & Name Cuvil. Unit	Amount
01.	J& 162714L Sub Bidhi Chand Patiy \$SPOs Hamitpur Dn Hamirpur (HP)	/al № 50nn/⊷
02.	8363442M UC Pratap Singh Dharamsal Dharamsal	a Cn Rs 4000/-
03	อิจียัง/4 (M Wi ⊬V Padghane , Nanded Dr	n/Himgolb-Rs 4000/- SO
04	8371651W WC Muni Lal Sah Bhojpus (Supulto	On Arrah & 4000/-
0 5.	8375486N WO Binded Sah KolkataaR Kolkata	MS Dn Rs 4000/-
ŋ6	C3703157 NK/FM Ram Kewal PM-Gorakh	pur_HO Rs 2500/-
57	3373940K`Sep OK Pachbhai Wardha On Wardha	Rs 2500/-
08	8374290M Sep Ali Akbar SK PM-Dhubr	i-HG Rs 2500/-
(Rs	Twenty eight thousand five hun bred	only) Rs 28500/-

2. The advande will be adjusted through the regulat TA bill submitted by the individual within six month from the date on which the payment has been made to hir. In case if indl fails to submit their elaims within the stapulated period, the advance will be recovered in one lumpsum.

VP Ablaham)

Major CC Depot Coy

for .Commandant

## Distributions :

APS Achaunts Sec o/g DA (P) Nagpur

2.4 7.66 FPC - for anranging payment.

5 1 CGPC 7/0 56 APO: 6-13 Civil units concerned
14-21 Individual concerned, 22-29 PF of the individual

4-21 Inc.
50-35 Spara/L
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Annexure-6

To,

The Supdt. of B. O., Goalpara,

Dated at Padmer Alga the

102

Sub:- Prayer for appointment

Respected Sir,

Most humbly I beg to state that I was working as ED DA C. E. DMC, at Padmer Alga B.O. in account with Alongang S.O. from 15.10.1993 to 15.10.1997. That axis Sir, during that period I had applied for the post of G.r.D. under APS through your good office and my condidature was accepted and I was appointed in the cader of Gr.D. under APS That sir after expiry of my bond period in 18 moths (as per pay Book) I have been released from the post of Group (D) vide Major O.C. Depot copy letter no 5010 A-4 Dtd. 20.11.02 (copy enxlosex) that S ir, I have been returend back from the APS on the day of 24th Nov./2002.

Under the above circumstances it is requested to look into the matter personally and arrange to privide my anywhere under your kind disposal at your earlisest.

For this act of kindness I shall remain ever grateful to you.

Yours faithfully

Sd/-Illegible Dt. 2.12.02

Enclo:- As stated .

Cartified conv

2

From :-

Supdt.of Post Offices Goalpara Division Dhubri - 783301 To 1-

The SDI(P), Dhubri.

No. B1/APS/III

Dated at Dhubri the 16-12-2002

Sub :- Discharge from APS- Case of Sri Ali Akbar Sk, Ex-EDDA-Cum-EDMC, Padmer Alga H.O.

Sri Ali Akbar Sk. Ex-EDDA-cum-EDMC. Padmer Alga B.Q. has been discharged from Army Postal Service on 20.11.2002 on extreme Compassionate ground. The said Official is hereby allowed to the Unit of SDI(P). Dhubri.

Kindly take immediate necessary action for posting of the said Official in the justified Vacant GDS post of your Unit.

Supdated Post Offices
Goalpara Division
Dhubri - 783301.

Copy to :- Sri Ali Akbar Sk., C/O Ahmmad Ali Sk Vill & P.O.Padmer Alga Via- Alomgan J S.O. Dist. - Dhubri for information. He will please contact the SDI(P). Dhubri for his posting.

Supdt of Post Offices Goalpara Division Dhubri - 783301.

11/12/02

Carried cons

#### Annexure No.8

#### Translated copy

To,

The Superintendent of Post Offices, Goalpara Division.

Dated: 27.12.2002

Sub: Prayer for posting in Group-D Cadre.

Sir,

It is most humbly submitted that while I was serving as EDDAC-C-EDMC under Pamer Alga Branch Office I applied for Group-D Cadre post under APS and ultimately I joined as Group-D on 15.10.97 under APS. In this connection I would like to mention here that I have been discharged by letter No. 5018/A-4 after completing 5 years 1 month and 4 days continuous service in Group-D Cadre under APS. After my release from the said post I represented your honour on 2.12.2002 praying for posting and in pursuance of said prayer your honour has issued order to the incharge officer of Dhubri Sub-Division (SDIP) to allot a post for me.

Therefore it is fervently requested that your honour would be kind enough to appoint me in group-D Cadre since I have already served more than 5 years in group-D Cadre and this is my only humble prayer and thus obliged.

Yours faithfully, Sd/- Md. Ali Akbar Sheikh APS, Padmer Alga, B.O.

Carried by my

-23

DE ARTHUM OF POSTS, INDIA Dompropred

Fran: -

To :-

Supert. of Post Offices Goalpara Division Dhubri - 733301 Shri Ali Akhar Sh.
Ex-DDDA-cum-EDHC,
Padmer Alga B.O.
Nice Alga B.O.

No. B1/APS/III

Dated at Dhubri the 03-03-2003

Sub:- Accommodation in the Post of Group-'D' after discharge from APS on Compassionate ground.

Ref: - Your application dated 27-12-2002.

Your request for appointment/Posting in the Group-D post can not be acceded to.

Please contact the SDI(P), Dhubri immediately for your posting as ordered vide this Office Letter of even no. dated 16/12/2002.

fixu fil.

Supdt. of Post Offices Goalpara Division Dhubri - 783301.

by03/3/03

Copy to: The SDI(P). Dhubri for information and taking necessary action as per order vide this Office Letter cited above.

Supdt. of Post Offices
Coalpara Division
Dhubri - 783301.

et toler

Show

To,

The Inspector of post (P) Dhubri

Dated Barkanda B. O. the 11. 4.03

Sub: Goining report.

Ref:- vide your letter No. B. 1/APS/III dated
16. 12. 2002.

Sir,

With reference to the subject cited above vide your Memo B-1 -APS/III dated 16.12.02, Sri Ali Ami Akbar Sk, S/o Ahmed Ali Sk, vill padmeralga P.O. -Do, has goined in his post as E.D. at Barkanda B.O. on 16.44.03 at 10.00 A.M.

#### Copy to :-

- 1. SPOS D hubri for information.
- 2. Postmaster Dhubri H/o
- 3. BPM Bark and a ED Br. Office,
- 4. Sri Ali Akbar Sk, S/o Ahmed Ali Sk,
- 5. Office Copy

Sd/-Illegible
Barekanda BO.
16.4.03

Lattied by Amender

To,

The Chief Post Master General (CPMG), Meghdoot Bhawan, Guwahati-1.

Sub: Prayer for posting in Group-D Cadrè. Dated: 21.4.2003

Ref: (i) Order dtd. 16.12.2002 issued by the Supdt. of Post Offices, Goalpara Division.

(ii) Order dated 3.3.2003 issued by the Supdt. of Post Offices, Goalpara Division.

Sir,

With reference to the subject cited above it is most humbly beg to state and submits that I was serving EDDA(C) EDMC since my joining on 29.10.93 at Padmer Alga EDBO. I was selected for deputation to APS in Group-D cadre post and joined there and continued as such till I have been released on November, 2002 on ground of my family troubles.

That Sir, I have applied for my posting under the parent Civil Unit in Group-D Cadre. I have been considered for the post of GDSMD at Borkand but my representation dated 27.12.2002 praying for posting in Group-D Cadre has been rejected by the Supdt. of Post Offices, Goalpara Division.

Therefore, it is prayed that your honour would be kind enough to do the needful and be pleased to pass an order to appoint me in group-D cadre and thus oblige.

Yours faithfully,

Ali Akabar Sk. GDSMD, Borkanda,

Under Dhubri H.O.

AFORE CEROLE OF BURNINGS

Office get the Sr. Supdb. of P.C., Bu Bast Dn., BG - 560 025.

Allemo Mo. B2/2-9(b)/2001 Untod at Bangalore - 560 025 the 17-7-01 In accordance with the orders contained for confirmation in OM No.18041/1/86-Estt(D) dated 28-3-88 of Department of personmel & training, Govt. of India, T. B.S.Bhandary, Sr. Supat. of Post Offices, Bangalor: East Dn., Bangalore - 560 025, having been satisfied with regard to the quality of work, conduct and charecter, hereby confirm the undermentioned officials who are on deputation at APS, in the cadre of Group'D' in the pay scale of Rs. 2550-35-2660-60-3200, with offect from the date mentioned against their name

그는 교육교육교육교육교육교육교육교육교육교육교육교육교육교육교육교육교육교육교육				
Sl. No.	Name and designation	Date of ntry	Date of confirmation	
1.	G.S.Prasad 8374457- M R Scp.	.27-11-97	27-11-1999	
2.	B.A.Mohan <sup>f</sup> 8374455-F R Sep.	27-11-1997	27-11-1999	
3.	M.Mahesh 8374459-X R Sep.	27-11-1997	27-11-1999	
4.	A.V.Srinivasa Murthy 8374466 N R Sep.	27-11-1997	27-11-1999	
5.	T.Thimmarayappa. 8374453-W R Sep.	27-11-1997		
б.	R.Gopi 8374474 R Sep	1-12-1997	1-12-1999	

- 1. The Officer I/c, P&T Admn. Cell, C/o 56 APO Kamptee.
- Shri O.N. Chaturvedi, Capt. , Officer Commanding, 3 Air FMN Postal Unit, C/o 56 APO.
- Shri S.S.Gondane, NB Sub Offg. Officer Commanding, 88 Section Base Post Office G/o 99 APO.
- Shri N.Pitchat, Capt., Admn. Officer, fordommandant, 1 Kendriya Base Dak Ghar, 1 Central Base PO; c/b 56 APO:
- Shri A. Sridharan, Major, Officer Commanding, 2 Mtn. Div. 5. Postal Unit, C/o 99 APO.
- Shri Manohar Ram, Capt., Officer Commanding, 31 Sub Area Dak Ikai, 31, Sub Area Postal Unit. c/o 56 APO.
- 7. Officials.
- SB/PF of the officials.
- The ASPO's I/c, BG East Sub Dn.I, II and III. .9.
- 10. Accountant D.O.
- 11. Office copy.

( B.S.BHANDARY ) NSenior Superintendent.

Jen fr

### DEARTMENT OF POSTS ::: INDIA OFFICE OF THE INSPECTOR OF POSTS, DHUBRI SUB-DIVISION DHUBRI-783304

Memo No. B.2/Staff/Corr

Date 26 05 2003

The following orders are issued in the interest of service

- Sri Ali Akbar Sheikh, GDSMD, Borkanda EDBO in account with Bilasipara S.O. under Dhubri H.O. will officiate as Group-D Packer at Bilasipara S.O. against the vacant post for a period of 90 (Ninety) days with immediate effect.
- Sri Ali Akbar Sheikh, GDSMD, Borkanda EDBO will report to the SPM, Bilasipara S.O. immediately handing over his GDS charge to a suitable nominee at his own risk and responsibility.

#### Understanding

The said officiating and nominee arrangement is purely temporary and may be terminated by the undersigned at any time without assigning any reason

> Inspector of Pacts, Daviori Sub-Division DHUBRI-783301

Copy to :-

Post Master, Dhubri Head Office for information and necessary action

SPM, Bilasipara, S.O. for information and suitable action.

BPM, Borkanda EDBO for information and suitable action

Sri Ali Akbar Sheikh, GDSMD, Borkanda EDBO who will submit the particulars of the nominee immediately for favour of approval

Personal File of the Official

Office Copy.

inaparter of Posts. D. Jiri Sub-Division UHUBRI-783301

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